

(c) No, Sir.

(b). Does not arise.

Misuse of LPG connection

9887. SHRI ANADI CHARAN DAS: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the prescribed procedure for issue of LPG connections on the recommendations of VIPs; and

(b) the check exercise by Government to ensure that such connections issued on priority are not transferred or misused by the allottees?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Such recommendations are approved on merits and forwarded by this Ministry to the oil companies for release of LPG connections on priority basis. Priority letters are issued to the concerned individuals by Regional/Area Offices of the oil companies by registered A. D. letters.

(b) At the time of release of such connections, the concerned distributor is required to check the identity and address of the prospective consumer and to release the connection after verifying the identity of the allottee and that he/she does not already possess a LPG connection in his/her name. These connections are not transferable.

[*Translation*]

Summer Special Trains

9888. SHRI ASHOK ANNANDRAO DESHMUKH: Will the Minister of RAILWAYS be pleased to state:

(a) whether any summer special trains

have been introduced to facilitate the commuters on Manmad-Kachiguda Section;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH) (a) No, Sir.

(b) Does not arise.

(c) In addition to three existing direct train services, 4 through service coaches by 7569/7570 Jaipur-Kacheguda and 7593/7594 Nanded-Manmad Expresses have been introduced from May'90 to cope with the additional traffic.

Rail Line from Forbesganj to Thakur Ganj

9889. SHRI SUKDEV PASWAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government had conducted a survey for construction of railway line from Forbesganj to Thakur Ganj of Northeast Frontier railway;

(b) if so the details thereof and the action taken on the recommendations made in the survey report;

(c) when the construction of this line is to commence; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Does not arise.

(c) and (d). Due to acute constraint of